

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 14 of 2014 in IA no. 19 of 2014 &
IA No. 34 of 2014 & IA No. 58 of 2014**

Dated: 29th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Bharat Petroleum Corporation Ltd.

...Appellant(s)

Versus

Sabarmati Gas Ltd. & Ors.

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rajat Navet,
Ms. Sanya Talwar**

**Counsel for the Respondent(s) : Mr. Vivek Tankha, Sr. Adv.
Mr. Rishabh Sancheti
Mr. Ankit Jain for GAIL
Mr. Gopal Jain,
Mr. Piyush Joshi,
Ms. Nimisha S. Dutta,
Ms. Sumiti Yadava for R-1
Mr. Prashant Bezboruah,
Ms. Sonali Malhotra for PNGRB**

ORDER

We have heard the learned counsel for the Respondent.

Post the matter on **18.02.2014** for making further submissions.

**(Nayan Mani Borah)
Technical Member (P&NG)
vs/rt**

**(Justice M. Karpaga Vinayagam)
Chairperson**